

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**DATE: 12th February, 2016
TIME: 10:30 AM**

**HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 233/2015 (PH)	Ratneshwar Prasad Singh Vs. Banka Municipality & Ors.	Mr. Shambhu Nath Singh & Rajesh Ranjan Singh, Adv. for Applicant Mr. Anup Kumar Sinha, Adv. for R-1 to 3
FOR ADMISSION			
2.	M.A. No. 120/2016 in Original Application No. 381/2015	Nazeer Ahmed Vs. Union of India & Ors.	Mr. Ajay Kumar Tiwari, Adv. for Applicant
AFTER NOTICE			
3.	Original Application No. 520/2015 (M.A. No. 1255/2015 M.A. No. 1295/2015 & M.A. No. 1296/2015)	Rajasthan Textile Hand Processors Association Vs. State of Rajasthan & Ors.	Mr. Dinesh Mehta, Adv. for Applicant Mr. Shiv Mangal & Mr. Lokandra, Adv. for RSPCB
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 438/2015 (M.A. No. 1016/2015)	Jan Sashaktikaran Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Ms. Savitri Pandey & Ms. Azma Parveen, Adv. for R-2, 3, 5 to 9 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for R-4
FOR HEARING			
5.	Original Application No.32 (T _{HC})/2014 (CWP No. 9503/2012) (M.A No. 180/2014 & M.A No. 181/2014)	Kishan Paryavaran Sangaharsh Samiti, Jaipur Vs State of Rajasthan & Ors.	Mr. Rajesh Choudhary, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B Mr. Rakesh, Adv. for R – 2 Mr. Vinay Kothari, Adv. for R – 5 Mr. Shiv Mangal Sharma, Adv. Mr. Sanjeet Purohit, Adv. for RIICO & Ministry of Textile Mr. P.S. Bhati, AAG for State of Rajasthan
6.	Original Application No.33 (T _{HC})/2014 (CWP No. 8923/2012)	Gautam Chand Chopra Vs State of Rajasthan & Ors.	Mr. Girish Sankhala, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B Mr. Rakesh, Adv. for R - 2 Mr. P.S. Bhati, AAG for State of Rajasthan Mr. Sanjeet Purohit, Adv. for R-5 & 6 Mr. Shiv Mangal Sharma, Adv. Mr. Vinay Kothari, Adv. for R – 5

7.	Original Application No. 463/2015	Pali Water Pollution Control Foundation Pali Vs. Union of India & Ors.	Mr. Vinay Kothari, Adv. for Applicant Dr. P. S. Bhati, AAG for RSPCB Mr. Shiv Mangal Sharma, Adv. Mr. Vinay Kothari, Adv. for R – 5
8.	Original Application No.34 (T _{HC})/2014 (CWP No. 2844/2011) (M.A. No. 621/2015 M.A. No. 622/2015, M.A. No. 85/2016 & M.A. No. 86/2016)	Digvijay Singh Vs. State of Rajasthan &Ors.	Mr. Rishabh Sanchit & Manu Chaturvedi, Adv. for Applicant Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R– 4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R – 9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. with Mr. Bhupinder, LA for CPCB Mr. Shiv Mangal Sharma & Mr. Lokendra, Adv. for RSPCB
9.	Original Application No.37 (T _{HC})/2014 (WCP No. 581/2013)	Digvijay Singh Vs. Bhanu Prakash	Mr. Rishabh Sanchit & Manu Chaturvedi, Adv. for Applicant Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R– 4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R – 9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. with Mr. Bhupinder, LA for CPCB Mr. Shiv Mangal Sharma & Mr. Lokendra, Adv. for RSPCB
10.	Original Application No.16/2014 (M.A. No. 102/2014, M.A. No. 451/2015, M.A. No. 741/2015, M.A. No. 1353/2015, M.A. No. 1354/2015 M.A. No. 1355/2015 & M.A. No. 1356/2015)	Sh. Hazi Arif & Ors. Vs. State of U.P. & Ors.	Mr. R. Venkataraman, & Mr. Adesh Kumar, Adv. for the Applicant Ms. Savitri Pandey, Adv. for R-1 & 6 Mr. Avijit Bhushan & A.S. Kulshrestha Adv. for R- 2 Mr. S. Kulshreshtha, Adv. for R-3 Mr. Pradeep Mishra & Mr. D. K. Dhayani, Adv. for R- 4 Ms. Reena Singh, AAG with Ms. Bhakti Pasrija Sethi, Adv. for R-5 Ms. Parul Gupta, Adv. as Local Commissioner Ms. Mridule Ray Bharadwaj, Adv. for R-7 Mr. M.K. Bhardwaj, Adv. for R-8 & 9 Mr. Prashant Kumar, Adv. for R-10 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-11 Mr. Pawan Upadhyay, (Country Inn & Suites) for R-13 Ms. Ranjana Roy, Adv. for R-14 Ms. Jagriti Singh, Adv. for R-15 Mr. Vineet Dwivedi, Adv. for R-12 & 16 Mr. Nilesh Sinha, Adv. for R-12 &16 Mr. Ankit Bhatnagar, Adv. for R-19
11.	Original Application No. 176/2015 (M.A. No. 1332/2015)	Shailesh Singh Vs. Hotel Holiday Regency, Moradabad & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh Mr. Rishab Raj Jain & Priyadarsni Gopal, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2, 6 to 10 Mr. Rajkumar, Adv. with Mr. Bhupender

			<p>Kumar, LA for R-3 Mr. Anil K. Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-4 Mr. Purushottam Mishra, Adv. for R-5 Mr. Balendu Shekhar, Adv. for R-11 Mr. A. K. Prasad, Adv. for R-14 Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for UPPCB Mr. B. V. Niren, Adv. for CGWA Mr. Pawan Upadhyay, Adv.</p>
12.	<p>Original Application No. 253/2015 (M.A. No. 833/2015, M.A. No. 827/2015, M.A. No. 1055/2015, M.A. No. 1208/2015 & M.A. No. 87/2016)</p>	<p>Janab Mangisuddin Vs. State of U.P. & Ors.</p>	<p>Mr. R. Venkataraman, Mr.V.Senthil Kumar & Mr. Adesh Kumar, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1, 5 to 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj Sachan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-8 Mr. Raman Yadav & Mr. Dalsher Singh, Adv. Ms. P. B. Singh, Adv. for MoEF Mr. Sharirq Ahmed, Adv. Mr. Raj Kumar, Adv. for CPCB</p>

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